

S.No.6

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CA (CAA) No. 07/230/HDB/2024
U/s 230 & 232 of Companies Act

IN THE MATTER OF:

M/s. Nagarjuna Cerachem Pvt Ltd (Transferor Co.,)
and M/s.Kakatiya Industries Pvt Ltd (Transferee Co.,)

...Petitioners

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned PCS Mr R Rama Krishna Gupta, for petitioner present through Video Conference.

Since it being a special bench, pronouncement of orders deferred till **29.04.2024**.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)